NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 10.30 AM

> CORAM: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, TECHNICAL MEMBER

APPLICATION NUMBER

PETITION NUMBER

: CP/34/2017

NAME OF THE PETITIONER(S)

: TUTICORIN ALKALI CHEMICALS & FERTILIZERS

NAME OF THE RESPONDENT(S)

: SEBI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

or Applicant

S. KULLIAN

ORDER

Mr. R. Kannan, Counsel for applicant present. Counsel for Respondent also present. In compliance of the order passed on 30.05.2017, applications have already been filed. The matter is posted for order. Put up on 04.07.2017 at 10.30 A.M.

S. s-joyerplasen

(S. VIJAYARAGHAVAN) **MEMBER (TECHNICAL)** MEMBER (JUDICIAL)